

Relief measures to flood-ravaged A.P.

606. SHRI K. KALAVENKATA RAO: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Andhra Pradesh Government has sought grants as relief measures in flood-ravaged districts;
- (b) if so, the details thereof; and
- (c) the assistance given in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE: (SHRI HUKUMDEO NARAYAN YADAV): (a) and (b) The Government of Andhra Pradesh have sought Central assistance of Rs. 278.26 crore in the wake of recent heavy rains and flash floods.

(c) Entire Central share of Calamity Relief Fund (CRF) for 2001-2002 amounting to Rs. 155.97 crore has been released to the State for undertaking immediate relief measures in the wake of natural calamities including floods. Assistance from National Calamity Contingency Fund (NCCF) is under consideration.

Procurement of Ball Copra from Karnataka

607. SHRI H. K. JAVARE GOWDA: Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of production of Ball Copra in Karnataka for the years 2000-2001 and 2001-2002;
- (b) the amount released by the Central Government for procurement of Ball Copra under Minimum Support Price for the years 2000-2001, 2001-2002 and the quantum of Copra purchased;
- (c) whether any guidelines have been prescribed by Government about purchase of Copra; if so, the details thereof; and
- (d) whether the procurement would continue further; if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE: (SHRI HUKUMDEO NARAYAN YADAV): (a) According to the available information, the estimated annual